

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2252
ANSWERED ON:12.08.2011
ACTION ON 2G SPECTRUM SCAM
Patil Shri A.T. Nana

Will the Minister of FINANCE be pleased to state:

- (a) whether investigation made by Enforcement Directorate in the 2G Spectrum Scam is fully completed;
- (b) if so, the details thereof and the action taken or proposed to be taken thereon;
- (c) if not, the reasons for delay and time by which investigations are likely to be completed;
- (d) whether there has been any delay in taking action on the guilty; and
- (e) if so, the details thereof, reasons therefrom and reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S.PALANIMANICKAM)

(a) to (e) : The investigations in the matter by the Directorate of Enforcement under the provisions of Foreign Exchange Management Act, 1999 (FEMA) and the Prevention of Money Laundering Act, 2002 (PMLA) are in progress. The investigation under Prevention of Money Laundering Act for the offence of money laundering is connected with the investigation into the predicate offence being investigated by other agencies, where investigations are still going on. There is no delay in the investigation being conducted by the Directorate of Enforcement.